

(31)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/914/2019
NAME OF THE PETITIONER(S) : HELLMAN WORLDWIDE LOGISTICS PVT LTD
NAME OF THE RESPONDENT(S) : PENDA MARKETING PVT LTD
UNDER SECTION : SEC 9 OF IBC

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

Mohammed Umar. Ic
for B. Dhanaraj

Counsel for Respondent



D. Elavarani

For Petitioner



Pravin Balaji

ORDER

Learned Counsels for the parties are present. Post this matter for arguments on
24.03.2020 in view of the pleadings being completed. ()

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)